

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 118

CP No. 134/Chd/Chd/2018

IN THE MATTER OF:-

Pankaj Sahgal

...Petitioner

Versus

City Emporium Pvt. Ltd. (In Liquidation)

...Respondent

Under Section: 272, CA 2013

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 12.07.2024.

Tanvi
03.05.2024

Sd/-
Court Officer